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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/109/2017

NAME OF THE PETITIONER(S)

: G.S RAJESH

NAME OF THE RESPONDENT(S)

: MARS CONSORTIUM INFRA PVT LTD & 5

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

21 all rate.

pf.hz

1 H Siddarth for P. Giridharan Coursel Jo, R2

ORDER

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on 15.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)